

**Central Administrative Tribunal
Lucknow Bench, Lucknow**

Original Application No. 332/00349/2016

This, the 06th day of December, 2018

**By the Hon'ble Ms. Jasmine Ahmed, Member (Judicial)
By the Hon'ble Mr. Devendra Chaudhry, Member (Administrative).**

Ganesh Kumar Gupta aged about 45 years son of Late Sri Ram Sewak Gupta, resident of New Sahabganj, Bargaon, gonad, presently working as Senior clerk, I.O.W. Senior Engineer Work Colony, Gonda, Enginerring Department, (NE), Lucknow Mandal, Lucknow.

..Applicant

By Advocate : None.

Vs.

1. Divisional Railway Manager (Personnel), Ashok Marg, Lucknow.
2. Assistant Personnel Officer, Divisional Railway Manager (Personnel), Ashok Marg, Lucknow.
3. Chief Telecom Inspector, North Eastern Railway, Gonda.

.....Respondents

By Advocate: Sri Dinesh Bahadur Singh.

Order [Oral]

Hon'ble Ms. Jasmine Ahmed, Member (Judicial)

None for the Applicant even on revised call. Sri Dinesh Bahadur Singh, learned counsel for the respondents present and submits that matter has become infructuous as there is an MA for withdrawal of the OA filed by the applicant, wherein it is stated that Applicant has already joined the new place of posting.

2. MA No. 1822/2017 is allowed and accordingly OA is disposed of as withdrawn.

**(Devendra Chaudhry)
Member (Administrative)**

**(Jasmine Ahmed)
Member (Judicial)**

JN